

N O T I C E

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that following final hearing matters will be taken from the causelist dated 8th, 9th, 15th and 16th October 2020, for hearing on **8th October, 2020** and **9th October, 2020**:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing
The Hon'ble Shri Justice M. S. Sonak (Bench -I)	08-10-2020 (Thursday)	Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No. 201, 202, 205, 206, 207, 208, 209, 210, 211, 215, 216 to220 Note : Out of these matters, if any matter/s is/are not taken up on this day, the same will be taken up on 9 th October, 2020 in addition to the following pre-scheduled matters.
	09-10-2020 (Friday)	Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No. 203, 204, 212, 213, 214, 221 to 230

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 7th October, 2020

(Kiran A. Bagi)

Registrar (Judicial)